

**CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH**

No. O.A. 350/528/2017
M.A. 350/312/2017

Date of Order: 04.01.2018

Present: Hon'ble Ms. Manjula Das, Judicial Member
Hon'ble Dr. Nandita Chatterjee, Administrative Member

1. Anup Kumar Choubey, son of late Dinesh Kumar Choubey aged about 54 years residing at 3 B-415, B.S.City-Bokaro, Jharkhand- 827003;
2. Jai Krishna Pattnaik son of Har Pattnaik aged about 54 years residing at 1 C-617; B.S. City-Bokaro, Jharkhand- 827001.
3. Basu Deo Rajwar son of Sri Mishree Lal Rajwar aged about 53 years residing at 4 C-1316,B.S. City, Bokaro, Jharkhand- 827004.
4. Kamal Kishor Singh son of late Pancha Nand Singh aged about 54 years residing at 4F- 7073, B.S. City, Bokaro, Jharkhand- 827004
5. Bijendra Prasad, son of Sri Ram Pujan Prasad, aged about 57 years Residing at 4 F- 7274, B.S. City, Bokaro, Jharkhand- 827004.
6. Surendra Upadhyay, son of late Jagdish Upadhyay aged about 54 Years residing at 1 C 588, City, Bokaro Jharkhand- 827001
7. Sukhdeo Ram, son of late Kurha Ram Aged about 61 years, residing at 8 D-3021, B.S. City, Bokaro, Jharkhand 827004

8. Amar Nath Ghosh, son of late Harish Chandra Ghosh, aged about 54years, Residing at 4 G-2129,B.S. City, Bokaro Jharkhand 827004
9. Ramendra Singh, son of late Mahendra Singh, aged about 59 years, residing at 3 A- 175, B.S. City, Bokaro, Jharkhand- 827003
10. Vijay Kumar Gupta, son of late Lalan Prasad Gupta, aged about 52 years, residing at 6 A- 2086, B.S. City, Bokaro, Jharkhand- 827006
11. Arun Kumar, son of Shri Yadunandan Singh Aged about 56 years, residing at 5 D-2038, B.S. City, Bokaro, Jharkhand-827004
12. Onkar Nath Verma, son of late Kamleshwari Prasad, aged about 56 years, residing at 4 F- 3046, B.S. City, Bokaro, Jharkhand- 827004
13. Prit Ranjan Prasad, son of late Kamla Kant Prasad, aged about 57 years, residing at 3 E- 361, B.S. City, Bokaro, Jharkhand- 827003
14. Awadhesh Kumar Pathak, son of late Nand Kishore Pathak, aged about 57 years Residing at 4 F- 7268, B.S. City, Bokaro, Jharkhand 827004
15. Md. Ahmad Ali, son of late Abdul Aziz Ansari, aged about 59 years, residing At 12 B-4003, B.S. City, Bokaro Jharkhand- 827012
16. Dasrath Kapardar, son of late Mani Lal Kapardar, aged about 50 years, Residing at 3 B-491, B.S. City, Bokaro Jharkhand- 827003
17. Arup Kumar Mukherjee, son of late Devi Das Mukherjee, aged about 59 years, residing at 6 A- 2096, B.S. City, Bokaro, Jharkhand- 827006
18. Chandra Sekhar Rai, son of late Pancha Lal Rai, aged about 56 years, Residing at 9 A 225, B.S. City, Bokaro,

Jharkhand- 827009

19. Shailendra Mohan Kateryar, son of late Rabindra Prasad Kateryar, aged about 54 years, residing at 4 C- 1070 B.S City, Bokaro, Jharkhand- 827004

20. Ram Pratap Mahto, son of late Haradhan Mahto, aged about 54 years, Residing at 4 G- 2071, B.S. City, Bokaro Jharkhand- 827004

21. Ramjee Prasad Singh, son of late Naval Kishore Singh aged about 58 years, Residing at 4 F- 5157, B.S. City, Bokaro Jharkhand- 827004

22. Naveen Prasad Srivastava, son of Late Narendra Prasad, aged about 59 Years, residing at 4 F- 3033, B.S. City Bokaro, Jharkhand- 827004

23. Lakshmi Kanta Das, son of Sri Pran Krishna Das, aged about 58 years, Residing at 4 F- 6053, B.S. City, Bokaro Jharkhand- 827004

24. Arun Kumar Pandey, son of late Shivdutt Pandey, aged about 58 years, B.S. City, Bokaro, Jharkhand 827004

25. Ashok Kumar, son of Sri Nand Kishore Chuudhary, aged about 58 years, Residing at 6 A- 1040, B.S. City, Bokaro, Jharkhand- 827004

.....Applicants.

-vs-

1. Union of India, service through the Secretary Ministry of Steel and Heavy Industries Ispat Bhavan, New Delhi- 110001.
2. The Secretary, Ministry of Steel & Heavy Industries, Ispat Bhavan, New Delhi- 110001.

3. The Steel Authority of India Limited,
Through the secretary, Steel Authority
Of India Limited, Ispat Bhavan, Lodhi
Road, New Delhi- 110001.
4. The Chairman, Steel Authority of India
Limited, Ispat Bhavan, Lodhi Road, New
Delhi- 110001.
5. The Secretary, Steel Authority of India
Limited, Ispat Bhavan, Lodhi Road,
New Delhi- 110001.
6. The Director (Personnel), Steel Authority
Of India Limited, Ispat Bhavan, Lodhi Road
New Delhi- 110001.
7. The Resident Manager, SAIL/BSL, SAIL House,
1st Floor, 50, Jawahar Lal Nehru Road, Kolkata-
700071.
8. The Chief Executive Officer, SAIL/Bokaro
Steel Plant, Ispat Bhavan, Bokaro Steel
City, Bokaro, Jharkhand- 827001.

.....Respondents.

For the Applicant : Mr. A. Samanta, Counsel

For the Respondents : None

ORDER (Oral)

Per Ms. Manjula Das, Judicial Member:

Mr. A. Samanta, learned counsel appeared on behalf of the applicant. None
appeared on behalf of the respondents.

2. Learned counsel for applicant submits that the matter is not under the jurisdiction of Calcutta Bench. It is under the jurisdiction of Patna Bench circuit at Ranchi. As such he prays for liberty to withdraw the matter and to file the OA on the same cause of action before the Ranchi Circuit Bench. Liberty is granted to file



the OA on the same cause of action at Ranchi Circuit Bench.

3. Accordingly, OA is dismissed as being withdrawn.

(Dr. Nandita Chatterjee)
Member (A)

(Manjula Das)
Member (J)

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